

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 3353
TO BE ANSWERED ON 09.12.2019**

BONDED LABOURERS

**†3353. SHRI JUGAL KISHORE SHARMA:
SHRIMATI APARAJITA SARANGI:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has any figure about the total number of bonded labourers in each of the States of the country at present and if so, the details thereof, State-wise;**
- (b) whether there is any national data on the details of conviction awarded to accused persons charged under Bonded Labour offences through Summary trial by the DM/SDM under Section 21 of Bonded Labour System (Abolition) Act, 1976 and if so, the details of the last three years;**
- (c) the number of cases wherein FIR has been registered under the bonded labour system (Abolition) Act, 1976 in the last three years, State/UT-wise, particularly of Bhubaneswar;**
- (d) the rate of conviction of the cases that are registered under Bonded Labour System (Abolition) Act, 1976, in the last ten years, both under Summary Trial by District Magistrate and under regular trial by the Judicial Magistrate; and**
- (e) the measures/steps taken/being taken by the Government to address the lack of conviction in bonded labour cases?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

- (a): State-wise number of Bonded Labourers released and rehabilitated is enclosed at Annexure.**
- (b): Central Government does not maintain this data.**

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(c): Central Government does not maintain this data.

(d): No record in this regard is available with the Central Government.

(e): Government of India has reviewed the Bonded Labour Rehabilitation Scheme from time to time and the revised Central Sector Scheme for Rehabilitation of Bonded labourer-2016 has been implemented with effect from 18.05.2016.

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ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 3353 RAISED BY SHRI JUGAL KISHORE SHARMA AND SHRIMATI APARAJITA SARANGI FOR ANSWER ON 09.12.2019 REGARDING BONDED LABOURERS.

The number of bonded labourers identified and rehabilitated under the Bonded Labour System (Abolition) Act, 1976, State/UT-wise

Sl. No.	Name of State	Number
1.	Arunachal Pradesh	2992
2.	Andhra Pradesh	31404
3.	Assam	12
4.	Bihar	17351
5.	Gujarat	64
6.	Haryana	92
7.	Karnataka	60029
8.	Kerala	710
9.	Madhya Pradesh	12394
10.	Maharashtra	1325
11.	Odisha	48313
12.	Pondicherry	9
13.	Punjab	252
14.	Rajasthan	6715
15.	Tamil Nadu	65573
16.	Uttar Pradesh	42279
17.	Chhattisgarh	3548
18.	Jharkhand	314
19.	Uttarakhand	5
20.	West Bengal	344
